National Company Law Tribunal Allahabad Bench Allahabad

CP No. 8 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Report Tibels Petitional

2. Nand-stand

<u>Order dated 21.09.2016</u>

CP No. 8(ND)/2009 Sh. Pawan Tiwari & Ors. Vs. M/s Ganga Sheethagarh Pvt. & Ors.

C.A. No. 92/2014 is disposed off by separate orders. Main petition C.P. No. 8 of 2009 is posted for final hearing on 04.10.2016.

List the matter on 04.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)